

ITEM NO.102

COURT NO.6

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 11710/2016

COMMISSIONER OF CENTRAL EXCISE BELGAUM

Appellant(s)

VERSUS

M/S. VASAVADATTA CEMENTS LTD.

Respondent(s)

WITH

C.A. No. 11398/2016 (IV-A)
C.A. No. 11923/2016 (III)
C.A. No. 11875/2016 (XVI)
C.A. No. 11914/2016 (III)
C.A. No. 11898/2016 (III)
C.A. No. 11899/2016 (III)
C.A. No. 11919/2016 (III)
C.A. No. 11904/2016 (III)
C.A. No. 11925/2016 (IV)
C.A. No. 11870/2016 (XII-A)
C.A. No. 11924/2016 (XII-A)
C.A. No. 11900-11901/2016 (IV-A)
C.A. No. 11400/2016 (XII-A)
C.A. No. 11909/2016 (IV-A)
(With IA No.93095/2017)
C.A. No. 11402/2016 (IV-A)
C.A. No. 11403/2016 (IV-A)
(With IA No.96533/2017-AMENDMENT IN CAUSE TITLE)
C.A. No. 11947/2016 (IV-A)
(With IA No.93091/2017)
C.A. No. 11946/2016 (XII-A)
C.A. No. 11920/2016 (XII-A)
C.A. No. 11874/2016 (XII-A)
C.A. No. 11903/2016 (XII-A)
C.A. No. 10300/2011 (III)
C.A. No. 11913/2016 (IV-A)
C.A. No. 11711/2016 (XII-A)
C.A. No. 11872/2016 (XII-A)
C.A. No. 11399/2016 (III)
C.A. No. 11401/2016 (III)
C.A. No. 11261/2016 (IV-A)
C.A. No. 11902/2016 (XII-A)
C.A. No. 11873/2016 (XII-A)
C.A. No. 11877-11884/2016 (III)
C.A. No. 11910/2016 (XII-A)
C.A. No. 11876/2016 (III)
C.A. No. 11922/2016 (III)
C.A. No. 11921/2016 (XII-A)

C.A. No. 11710/2016 etc.

C.A. No. 18897/2017 (XVI)

Date : 13-12-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For parties

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Mr. M. P. Devanath, Adv.
Mr. Harish Pandey, Adv.

Mr. Harish Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard Mr. K. Radhakrishnan, learned senior counsel
appearing for the Revenue.

The matter remains part-heard.

(NIDHI AHUJA)
COURT MASTER

(MALA KUMARI SHARMA)
COURT MASTER